

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2018
IA(I.B.C)/1067(KB)2020, IA(I.B.C)/910(KB)2024,
IA(I.B.C)/693(KB)2022, IA(I.B.C)/1291(KB)2023,
IA(I.B.C)/1119(KB)2020, IA(I.B.C)/317(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	DEVI TRADING & HOLDING PVT. LTD. VS AVANI PROJECT & INFRASTRUCTURE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sourojit Dasgupta, Adv.] For the Resolution Professional
Mr. Ajay kr. Agarwal, RP] RP-in-person

Mr. Jishnu Chowdhury, Adv.] For Avani Project & Infrastructure Ltd. in
Mr. Souradeep Banerjee, Adv.] IA(I.B.C)/1119(KB)2020, IA(I.B.C)/317(KB)2021
Mr. S.K. Singhi, Adv.]
Ms. Riti Basu, Adv.]
Mr. Sayan Banerjee, Adv.]
Mr. Ayant Shaw, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**